

1	2	3	4	5	6	7	8	9
4.	Bangalore Water Supply & Sewerage	1072.00	Y 28,452	OECF	Bangalore	Augmentation of water supply by additional 270 million litres per day (mld) to Bangalore city; strengthening of the water distribution & sewerage systems; provide adequate sewage treatment facilities, adequate sewage treatment facilities.	11.40	31.12.2001
5.	Kerala Water Supply	1787.48	Y 11,997	OECF	Thiruvananthapuram, Kozikode Pattuvam, Meenad, Cherthala & adjoining villages	Improve water supply facilities in five towns & adjoining village.	20.492	31.12.2003

[English]

#### Availability of Water in Uttar Pradesh and Bihar

1289. SHRI RAJVEER SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- the total requirement of water for drinking purposes in Uttar Pradesh and Bihar;
- the quantity of water available in U.P. and Bihar;
- whether the Union Government propose to give additional funds for the development of water supply schemes in the State; and
- if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The total daily requirement of water for drinking purposes in rural areas of Uttar Pradesh and Bihar is 44602.56 lakh litres and 30008.60 lakh litres respectively as per the norms.

(b) As per the data compiled by the Central Ground Water Board, the total replenish-able ground water resources from normal natural recharge in Uttar Pradesh and Bihar is 6.34330 million hectare meter per year and 2.83086 million hectare meter per year respectively.

(c) and (d) Drinking water supply is the State subject. However, in order to supplement the efforts of the State Governments, Central Government provides funds by way of 100% as grants-in-aid under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP).

#### Employment to Ex-servicemen

1290. COL SONA RAM CHOUDHARY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government have reserved seats in various departments for re-employment of ex-servicemen.

(b) whether it has been brought to the notice of the Government that the State Government of Rajasthan has not been filling up required quota of ex-servicemen in the recruitment of Security Guards, Chowkidars, Lower Division Clerks, etc.;

(c) if so, the details thereof during the last three years; and

(d) the efforts being made by the Union Government to ensure that vacancies reserved for ex-servicemen are neither carried forward nor filled with other categories where ex-servicemen are available?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The Central Government has provided following percentage of reservation in Government jobs for re-employment of ex-Servicemen :

(i)	Central Government	Central PSUs/Banks
Group 'C' Posts	10%	14.5%
Group 'D' Posts	20%	24.5%

(ii) Besides, in Para Military Forces, a reservation of 10% is also provided in posts of Assistant Commandants.

(iii) Recruitment in Defence Security Corps is totally earmarked for ex-Servicemen.

(b) and (c) The Government of Rajasthan has provided